

**Government of India
Ministry of Finance
Department of Revenue**

**LOK SABHA
UNSTARRED QUESTION NO. 123
TO BE ANSWERED ON MONDAY, DECEMBER 4, 2023
AGRAHAYANA 13, 1945 (SAKA)**

TAX HOLIDAY PACKAGE

†123. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government proposes to provide tax exemption in central taxes by declaring tax holiday package for setting up industries in the Gadchiroli-Chimur tribal Parliamentary Constituency of Maharashtra which remains badly affected with Naxalism;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) to (c) : There is no such proposal. It is the stated policy of the Government to simplify the Income-tax Act, 1961 by removing exemptions and incentives while at the same time reducing the rates of taxes
